

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2262
(TO BE ANSWERED ON THE 16th December 2024)

MANDATORY HIGH VISIBILITY LIGHT ON RUNWAYS

2262. SHRI SANJEEV ARORA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) a list of airports in the country with runways equipped with High Visibility Lights makes it easier for pilots to land their aircraft during times of low visibility; and
- (b) whether Government plans to make installation of High Visibility Lighting mandatory at all commercial airports of India in the near future, if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): When the visibility drops below 800m or Runway Visual Range (RVR) drops below 550m, the CAT II/CAT III operations are commenced at the airports. The aerodromes certified for CAT II/CAT III operations are also required to have adequate infrastructure and instruments as per Directorate General of Civil Aviation (DGCA)/ International Civil Aviation Organization (ICAO) Standards such as Runway edge Lights, Runway Center Line Lights, Approach Lights, Runway TouchDown Zone Lights, Taxiway Center Line lights, Stopbars and CAT II/III Instrument Landing System (ILS).

Presently, six airports namely, Delhi, Lucknow, Jaipur, Amritsar, Kolkata, and Bengaluru, have one or more runways certified by DGCA for CAT II/III operations and more than 60 airports operated by AAI are equipped with ILS CAT-I and associated runway lights.

While there is no current mandate for all commercial airports to be equipped with CAT III systems, the decision to install such systems depends on factors such as operational demand, air traffic volume, and prevailing weather conditions at the respective airport.
